

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
192/14	TP 247/17	Hearing	237(A)(ii)	A. Vishwanath Vs. Innovative Themes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Pradeep Sonawar**  
9986513851

*Petitioner*

*[Signature]*

2. **AKS law associates**  
**Sharanjith shetty**

*Respondent no 1 & 2*

*[Signature]*

Counsel for petitioner is present. He requested time to file vakalat for petitioner. Counsel for R-1 and 2 is present. Smt. Prema Hatti, counsel undertakes to file appearance for R-3-RD.

List it on 17.07.2017.

*[Signature]*

MEMBER (J)

*[Signature]*

MEMBER (T)